

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 7047/2023

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

ASHOK KUMAR TIWARI & ORS.

Respondent(s)

Date : 08-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Sakshi Kakkar, AOR
Mr. Ajai Prajapati, Adv.
Ms. Rachna Chakrawarti, Adv.
Mr. Arbind Kumar, Adv.

For Respondent(s)

Mr. Ashish Kumar Upadhyay, Adv.
Mr. P. V. Yogeswaran, AOR

Mr. Akshat Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 9 are duly represented.

Parties may file statement of case within the stipulated period. Thereafter the matter be processed for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

MG